GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA UNSTARRED QUESTION NO.1095 ANSWERED ON 15.12.2022

TOURISM SECTOR SINCE COVID-19 PANDEMIC

1095. SHRI A. A. RAHIM:

Will the Minister of **TOURISM** be pleased to state:

- (a) the details of tourist footfalls in each State annually since 2019, domestic and international;
- (b) the details of tourism sector revenue in each State annually since 2019; and
- (c) the details of assistance provided to different States by the Central Government for postcovid recovery of tourism sector, State-wise allocation of such funds?

ANSWER

THE MINISTER OF TOURISM

(a): State wise Domestic Tourist Visits and Foreign Tourist Visits during 2019 to 2021 may be seen at Annexure-I.

(b): Ministry of Tourism, Government of India does not maintain data on revenue generated from tourism sector. However, the Foreign Exchange Earnings (FEEs) through tourism in India for the years 2019 to 2021 is given below:

| Year | FEEs through Tourism (in Rs. Crore) |
|------|-------------------------------------|
| 2019 | 2,11,661 |
| 2020 | 50,136 |
| 2021 | 65,070 |

State-wise FEEs through tourism does not maintain by Ministry of Tourism, Government of India.

(c): The details of the various fiscal and non-fiscal relief measures announced by the Government for post-covid recovery of tourism sector, are enclosed at Annexure-II.

(SHRI G. KISHAN REDDY)

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO.1095 ANSWERED ON 15.12.2022 REGARDING TOURISM SECTOR SINCE COVID-19 PANDEMIC

| S. | | 2019 | | 2020 | | 2021 | |
|-----|---------------------------|------------|----------|-----------|---------|-----------|---------|
| No. | State/ UT | DTVs | FTVs | DTVs | FTVs | DTVs | FTVs |
| 1 | Andaman & Nicobar Islands | 505398 | 16206 | 191207 | 5412 | 126238 | 1687 |
| 2 | Andhra Pradesh | 237051508 | 280356 | 70828590 | 67591 | 93277569 | 27551 |
| 3 | Arunachal Pradesh | 555639 | 7825 | 42871 | 961 | 102915 | 182 |
| 4 | Assam | 5447805 | 26878 | 1266898 | 7285 | 1409161 | 536 |
| 5 | Bihar | 33990038 | 1093141 | 5638024 | 308080 | 2501193 | 1046 |
| 6 | Chandigarh | 1563795 | 44132 | 417953 | 12218 | 228809 | 5451 |
| 7 | Chhattisgarh | 17304506 | 6817 | 2810227 | 2322 | 4747417 | 8 |
| 8 | Dadra & Nagar Haveli | 618330 | 1666 | 104959 | 222 | 197802 | 80 |
| 9 | Daman & Diu | 897804 | 5703 | 297436 | 1382 | 463420 | 105 |
| 10 | Delhi* | 36467598 | 2983436 | 9583671 | 681230 | 10642477 | 100178 |
| 11 | Goa | 7127287 | 937113 | 3258715 | 302751 | 3308089 | 22128 |
| 12 | Gujarat | 58864661 | 595607 | 19464517 | 210047 | 24525210 | 11319 |
| 13 | Haryana | 4549017 | 48046 | 2114731 | 17474 | 2025450 | 4578 |
| 14 | Himachal Pradesh | 16829231 | 382876 | 3170714 | 42665 | 5632270 | 4932 |
| 15 | Jammu & Kashmir | 16163330 | 57920 | 2519524 | 5317 | 11314920 | 1650 |
| 16 | Jharkhand | 35580768 | 176043 | 2574704 | 490 | 3383642 | 1637 |
| 17 | Karnataka | 227934714 | 608754 | 77453339 | 165325 | 81333659 | 72487 |
| 18 | Kerala | 18384233 | 1189771 | 4988972 | 340755 | 7537617 | 60487 |
| 19 | Lakshadweep | 6985 | 820 | 3462 | 413 | 13500 | 4 |
| 20 | Madhya Pradesh | 88707139 | 327958 | 23519632 | 99819 | 25554067 | 41601 |
| 21 | Maharashtra* | 149294703 | 5528704 | 39234591 | 1262409 | 43569238 | 185643 |
| 22 | Manipur | 167560 | 13608 | 49669 | 3139 | 49371 | 648 |
| 23 | Meghalaya | 1245633 | 25813 | 24734 | 2311 | 154409 | 411 |
| 24 | Mizoram | 163762 | 2249 | 30890 | 265 | 87232 | 234 |
| 25 | Nagaland | 125949 | 5577 | 10979 | 518 | 23968 | 325 |
| 26 | Odisha | 15307637 | 115128 | 4622273 | 10206 | 3742221 | 2269 |
| 27 | Puducherry | 1713248 | 149919 | 1114942 | 92080 | 1253213 | 321 |
| | Punjab | 47385387 | 1101343 | 16692197 | 359114 | 26640429 | 308135 |
| 29 | Rajasthan | 52220431 | 1605560 | 15117239 | 446457 | 21988734 | 34806 |
| 30 | Sikkim | 1421823 | 133388 | 316408 | 19935 | 511669 | 11508 |
| 31 | Tamil Nadu | 494865257 | 6866327 | 140651241 | 1228323 | 115336719 | 57622 |
| 32 | Tripura | 437201 | 154405 | 127815 | 31877 | 177816 | 5 |
| 33 | Telangana | 83035894 | 323326 | 39997001 | 46694 | 32000620 | 5917 |
| 34 | Uttar Pradesh | 535855162 | 4745181 | 86122293 | 890932 | 109708435 | 44737 |
| 35 | Uttarakhand | 37585920 | 152273 | 7005264 | 41339 | 19434475 | 8532 |
| 36 | West Bengal | 92366025 | 1656145 | 28841732 | 463285 | 24325984 | 34828 |
| 37 | Ladakh | 241285 | 38652 | 6743 | 1126 | 303023 | 1054 |
| | Total | 2321982663 | 31408666 | 610216157 | 7171769 | 677632981 | 1054642 |

Domestic Tourist Visits (DTVs) and Foreign Tourist Visits (FTVs) during 2019-2021:

Source: State/Union Territory Tourism Departments

*Data for DTVs and FTVs for Delhi and Maharashtra have been estimated using All India growth rate for that year.

STATEMENT IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO.**1095** ANSWERED ON 15.12.2022 REGARDING TOURISM SECTOR SINCE COVID-19 PANDEMIC

The following are the various fiscal and non-fiscal relief measures announced by the Government for redeveloping post-covid tourism sector of the country:

- i. The Government announced Atmanirbhar Bharat Package vide which Rs.3.00 lakh crore collateral free automatic loan has been made available for MSMEs. The loan will have 4-year tenure and 12-month moratorium.
- ii. Under Atmanirbhar Bharat package, PF contribution of both employer and employee had been reduced to 10% each from existing 12% each for all establishments covered by EPFO for three months
- iii. Return filing deferred for three months with no penal interest for companies up to Rs.5.00 Crore, rest @ 9% penal interest.
- iv. The Central government also gave relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.
- v. The Government announced the Emergency Credit Line Guarantee Scheme (ECLGS) 3.0 on 31.3.2021 to support eligible Micro, Small and Medium Enterprises (MSMEs) and business enterprises in meeting their operational liabilities and restarting their business. The scope of the scheme was enlarged to cover business enterprises in Hospitality, Travel &Tourism and Leisure & Sporting sectors. Provision of additional corpus of Rs.50,000 crores have also been made for hospitality sector. The validity of ECLGS (ECLGS 1.0, ECLGS 2.0 & ECLGS 3.0) has been extended till 31.03.2023 or till guarantees for an amount of Rs.5.00 lakh crores are issued.
- vi. On 28th June 2021, the Government announced a stimulus package to boost diverse sectors of economy affected by COVID-19 pandemic and provide impetus for growth and employment measures. The package comprises a total of 17 measures in three broad categories, which included 'Economic relief from Pandemic, with special focus on health and reviving travel and tourism sectors' and 'Impetus for Growth and employment'.
- vii. Ministry of Tourism launched 'Loan Guarantee Scheme for Covid Affected Tourism Service Sector (LGSCATSS)', which aims at extending collateral free loan to the distressed tourism sector to help them discharge their liabilities and restart their business affected due to Covid-19 pandemic. Under this scheme, collateral free Loan upto Rs.10.00 lakh each may be availed by MoT approved Tour operator/ Travel Agents/ Tourist Transport Operators and upto Rs.1.00 lakh each may be availed by RLGs/IITGs approved by MoT and Tourist Guides approved by State Government/UT Administration. The scheme is already operational through 18 Scheduled Commercial Banks. Validity of the scheme has

been extended by one more year i.e. till 31^{st} March, 2023 or till the guarantee of Rs. 250.00 crores are issued under the scheme.

- viii. An initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry) has been developed for effective implementation of Guidelines/ SOPs issued with reference to COVID-19 and beyond for safe operations of Hotels, Restaurants, B&B sand other units.
- ix. Validity of approval or certification of hotels and other accommodation units

whose project approval/re-approval and classification/re-classification have expired/were likely to expire was extended up to 31st March 2022.

- x. With an aim to incentivize stakeholders in the Tourism industry, the Guidelines for the scheme of Market Development Assistance (MDA) for providing financial support to stakeholders for the promotion of Domestic Tourism have been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders. Additional promotional activities have been incorporated including online promotions and the extent of financial assistance permissible has been enhanced. The Guidelines of the Marketing Development Assistance Programme under the Overseas Promotion and Publicity Scheme has been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stake holders in the tourism industry.
- xi. For the purpose of restarting inbound tourism and attracting foreign tourists in the country, Government of India extended first 5 lakh visas to the foreign tourists from potential tourism markets, free of cost. The benefit of free of charge visa was available only once per tourist during the issuance of the first 5lakh tourist visas.
- xii. Owing to the situation which arose out of COVID-19 pandemic, Ministry of Tourism in consultation with Ministry of Health & Family Welfare issued guidelines/directions to the Tourism Stakeholders, Hotels and Restaurants to facilitate smooth resumption of business.
- xiii. Ministry of Home Affairs restored- Tourist Visa for foreign nationals of 156 countries w.e.f.15th March,2022. Also, after having recognized the increased vaccination coverage across the globe and in consultation with the stakeholders, the Government of India resumed scheduled commercial international passenger services to/from India w.e.f. 27th March,2022.
